CP NO. 136(ND)/2014 RT No.35/2016

Atul Batra & Ors.

... Petitioners

Versus.

M/s Frontier Bazar Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Geetesh Meena, Advocate with Ms. Chandan, Company Secretary

for petitioners.

Mr. Vishwas Arora, Advocate for UKCA and Partners on behalf

of respondents.

The file of connected CP No.133 of 2011 is still awaited from the office of National Company Law Tribunal, New Delhi. It is submitted that the parties are still exploring the feasibility of a settlement as was informed on the previous date. Matter

adjourned to 27.10.2016 for arguments.

This petition was received by transfer from the Company Law Board and taken up for the first time by the Tribunal on 27.07.2016. Record of connected file of CP No.133 of 2011 which has been transferred to the Chandigarh Bench by order dated 16.09.2016 of Hon'ble Principal Bench of NCLT is still awaited. In view of above a request be submitted to the Hon'ble President, National Company Law Tribunal, New Delhi seeking extension of three months more time for disposal of the case.

(Justice R.P. Nagrath) Member(Judicial

(Deepa Krishan) Member (Technical)

October 07, 2016

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